

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Date of Reserve: January 18, 2009  
Date of Order: February 01, 2010

**+ RA No.1/2010 in CS(OS) 68/2005**

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**Dinesh Gupta & Anr.**

Through: nemo

**01.02.2010**  
**...Plaintiffs**

Versus

**Raj Kumari Gupta**

Through: Mr. G.S.Raghav & Mr. Pankaj Sarin, Advocates

**...Defendant**

**JUSTICE SHIV NARAYAN DHINGRA**

1. Whether reporters of local papers may be allowed to see the judgment?
2. To be referred to the reporter or not?
3. Whether judgment should be reported in Digest?

**ORDER**

1. No ground for review is made out. The review application is hereby dismissed.

**February 01, 2010**  
**rd**

**SHIV NARAYAN DHINGRA J.**